

**IN THE NATIONAL COMPANY LAW TRIBUNAL
DIVISION BENCH (COURT- I) CHENNAI**

ATTENDANCE CUM ORDER SHEET OF THE HEARING
HELD ON **27.06.2024** THROUGH VIDEO CONFERENCE

PRESENT: HON'BLE SHRI SANJIV JAIN, MEMBER (JUDICIAL)
HON'BLE SHRI VENKATARAMAN SUBRAMANIAM, MEMBER (TECHNICAL)

IN THE MATTER OF : Allwin Cargo Service
Vs
Sri Padmabalaji Steels Pvt Ltd

MAIN PETITION NUMBER : TCP/363/IB/2017

(IA/MA) APPLICATION NUMBERS

IA(IBC)/1365(CHE)2024

ORDER

Present: Mr. Arvind Rajagopal, Ld. Counsel for Applicant.
Mr. M.L.Ganesh, Ld. Counsel for R1.
None for R2 and R3.

Despite service and repeated calls, none has appeared for R2 and R3. They are set as ex-parte.

Reply / Counter filed by R1.

Arguments on the application heard.

Order reserved.

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**[VENKATARAMAN SUBRAMANIAM]
MEMBER (TECHNICAL)**

MS

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**[SANJIV JAIN]
MEMBER (JUDICIAL)**